

NOTIFICATION No. 28 / 2017

I (a)

Tmt. Tmt. G.T.Ambika, Senior Civil Judge of Puducherry Judicial Service, functioning on deputation in the Tamil Nadu State Judicial Service, as VII Assistant Judge, City Civil Court, Chennai, who has been promoted to the cadre of District Judge (Entry Level) on purely temporary basis in the existing vacancies earmarked for 65% quota in the Puducherry Judicial Service, with effect from the date of assumption of charge as District Judge (Entry Level) vide Office Order No.4630/2016-LD, Law Department, Government of Puducherry, dated 17.01.2017, and repatriated to her parent service viz., Puducherry Judicial Service vide G.O.(D) No.215, Home (Courts-I) Department, dated 22.02.2017 of the Government of Tamil Nadu is posted on repatriation as III Additional District Judge, Pondicherry, in the existing vacancy.

(b)

The promotion of the above said Senior Civil Judge of Puducherry Judicial Service viz., Tmt. G.T.Ambika, as District Judges (Entry Level) would be subject to the outcome of Rev. Appln.No.104 of 2016 in W.P. No.9350 of 2009 and W.P. No.43279 of 2016 pending before the Hon'ble Division Bench of the High Court of Judicature at Madras and also subject to the following conditions, as ordered vide Order dated 15.12.2016 in WMP No.37119 of 2016 in W.P.No.43279 of 2016 namely :

- (i) The promotion if any shall be ordered only on temporary basis and the promotion shall not confer any right, including to be placed on probation ;
- (ii) The promotions ordered shall abide by the result in this Writ Petition; and
- (iii) No promotee shall claim any right only because of the temporary promotion so awarded to him.

R.O.C.No.5165/2017-B2

OFFICIAL MEMORANDUM

Sub: Courts and Judges – Tmt. G.T.Ambika, Senior Civil Judge of Puducherry Judicial Service, functioning on deputation in the Tamil Nadu State Judicial Service as VII Assistant Judge, City Civil Court, Chennai, promoted to the cadre of District Judge (Entry Level) – on repatriation to her parent service viz., Puducherry Judicial Service, and posted as III Additional District Judge, Pondicherry - Notification issued - Joining instructions – issued.

Ref: High Court's Notification No. 28 / 2017, dated: 23.02.2017.

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Tmt. G.T.Ambika, Senior Civil Judge of Puducherry Judicial Service, now functioning on deputation as VII Assistant Judge, City Civil Court, Chennai, who has been promoted to the cadre of District Judge (Entry Level) on purely temporary basis and repatriated to her parent service viz., Puducherry Judicial Service and posted on deputation as III Additional District Judge, Pondicherry in High Court's Notification cited above, is required to hand over charge of her post to any one of the nearest Assistant Judge, City Civil Court, Chennai, immediately and take charge of the post of III Additional District Judge, Pondicherry, immediately, without availing full joining time.

The Officer who relieve Tmt. G.T.Ambika, is required to hold full additional charge of the post of VII Assistant Judge, City Civil Court, Chennai, until further orders.

**HIGH COURT, MADRAS.
DATED : 23.02.2017.**

**Sd/- R.SAKTHIVEL
REGISTRAR GENERAL**